

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

Jaipur Bench, Jaipur.

ORDER SHEET

MA 430/94 in Application No. T.A. 2449/84 of 199 .

Applicant(s).....

Respondent(s).....

Union of India & ors.

Sri Narain Saxena

Advocate for Applicant(s)

Advocate for Respondent(s)

Mr. U.D. Sharma

Mr. S.K. Jain

Notes of the Registry

Orders of the Tribunal

6-9-94

MA 430/94

Mr. U.D. Sharma - Counsel for the applicants
(U.O.I)

None present for the respondent
(Sri Narain Saxena)

The application is accepted.

The respondents (U.O.I) should give
the benefits extended to the applicant
(Sri Narain Saxena) within three
months from 17-8-94 i.e. upto
17-11-94. MA stands disposed of
accordingly.

Spent.
Juv. Sharma
15-9-94

(O. P. Sharma)
Administrative Member

(D.L. Mehta)
Vice-Chairman

Recd
Juv. Sharma
19.9.94

Copy sent to the
C.P. and A.M.

J